

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 176-182 of 2017 in C.P. No. 43/241-242/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

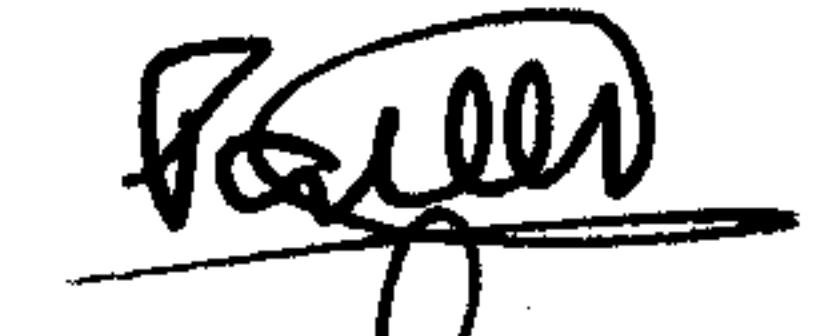
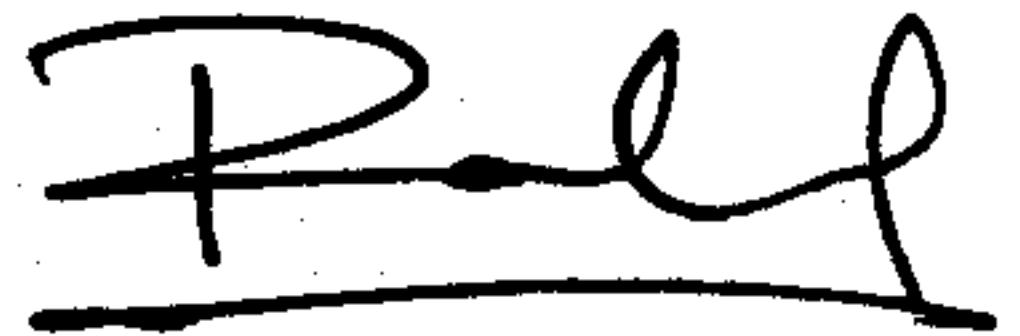
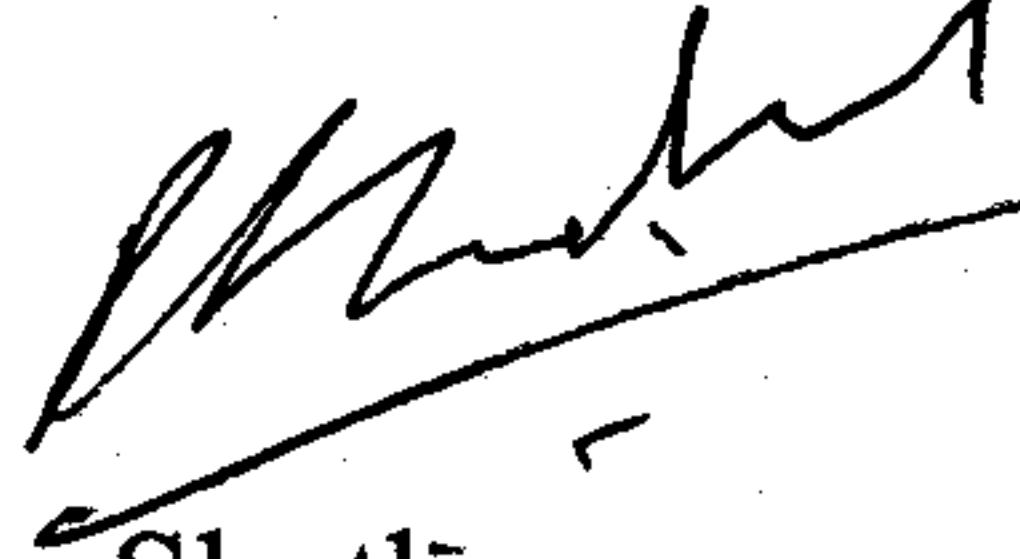
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

Name of the Company: Virendra R Gandhi Ors.

V/s.

Vadilal Enterprises Pvt Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Parth Gandhi	Adv.	Dir. Resp. No. 2, 4, 5	
2.	SAURABH SOPARKAR	SENIOR ADVOCATE	ORIGINAL RESP. No. 1	
3	Raheel Patel	Advocate	Respondent No. 1	
4.	Manishbhai Bhatt	Sr. Adv.	Petition	
5.	A. R. Sheth	Adv. & Solicitor		
6.	PAVAN J. GODIAWALA	Adv. ORDER	L-3	

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Raheel Patel present for Respondent no. 1. Learned Advocate Mr. Parth Contractor present for Respondents no. 2, 4 and 5. Learned Advocate Mr. Pavan Godiwala with Learned Advocate Mr. Sandeep Singh present for Respondent no. 3.

On behalf of petitioner Virendra R. Gandhi filed affidavit stating settlement process commenced and their well-wisher Shri Milanbhai Dalal has been coordinating the settlement process.

On behalf of one set of Respondents Rajesh R. Gandhi filed affidavit stating settlement process commenced and their well-wisher Shri Milanbhai Dalal has been coordinating the settlement process.

On behalf of other set of Respondents Devanshu R. Gandhi filed affidavit stating settlement process commenced and their well-wisher Shri Milanbhai Dalal has been coordinating the settlement process.

Parties shall continue to file report regarding the settlement in a sealed cover for every fortnight before the Registry.

List the matter 29.08.2017.



(9/7/17)

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 19th day of July, 2017.